

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000451/2020	RABINDRA KU BISWAL @ RABINDRA BISWAL @ RABINDRA KU BISWAL VS STATE OF ODISHA	BRINDHANU KUMAR NAYAK VS	NIMAPADA /335 /2019 () //
2	BLAPL/0000452/2020	GHANA NAIK @ DUKU VS STATE OF ODISHA	ABHAYA KU PARIDA VS	GORUMOHISANI /38 /2018 () //
3	BLAPL/0000453/2020	BASANTA KUMAR NAYAK VS STATE OF ODISHA	DIGAMBAR SETHI VS	PATNA /67 /2019 () //
4	BLAPL/0000454/2020	PAWAN KUMAR AGARWAL VS STATE OF ODISHA	A.K.SARANGI VS	ANGUL TOWN /103 /2017 () //
5	BLAPL/0000455/2020	RAKOTI DHANUJAYA @ DHANUJAYA RAO @ SUDHAKAR DASH VS STATE OF ODISHA	SUDHAKAR DASH VS	GURANDI /97 /2019 () //
6	BLAPL/0000456/2020	BAJIA NAYAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /54 /2012 () //
7	BLAPL/0000457/2020	YEDLA SRIRAMULU @ Y. SRIRAMULU VS STATE OF ODISHA	BASUDEV PUJARI VS	PARLAKHEMUNDI /1 /2020 () //
8	BLAPL/0000458/2020	UDAYA KHILAR VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /67 /2018 () //
9	BLAPL/0000459/2020	BAPUN MOHANTA VS STATE OF ODISHA	K.K.MOHANTA VS	BARIPADA SADAR /54 /2018 () //
10	BLAPL/0000460/2020	SANTI MALLICK VS STATE OF ODISHA	A.K.BARAL VS	MAHAKALPARA /153 /2019 () //
11	BLAPL/0000461/2020	GANDUA @ SUNIL @ BABAJI BEHERA VS STATE OF ODISHA	TANMAY KUMAR MOHANTY VS	ASTARANGA /99 /2019 () //

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12	BLAPL/0000462/2020	BARU @ BARUN BISWAL VS STATE OF ODISHA	TANMAY KUMAR MOHANTY VS	ASTARANGA /99 /2019 () //
13	BLAPL/0000463/2020	RAMU @ RAMA TURI VS STATE OF ODISHA	SATYABRATA PANDA VS	JUJUMURA /70 /2016 () //
14	BLAPL/0000464/2020	KHIROD KUMAR DASH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	AUL /145 /2016 () //
15	BLAPL/0000465/2020	SANJAYA PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIRAKHOL /190 /2018 () //
16	BLAPL/0000466/2020	MANTU KUMAR RAY VS UNION OF INDIA,INTELLIGENCE OFFICER, NARCOTICS CONTROL BUREAU	JUGALA KISHORE PANDA VS	/ /0 () //
17	BLAPL/0000467/2020	RAJESH KUMAR BARAL @ PINTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /7 /2019 () //
18	BLAPL/0000468/2020	JOGENDRA @ DEV JOHAN NAIK VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	TIKIRI /132 /2019 () //
19	BLAPL/0000469/2020	BIKASH BHUYAN VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE SADAR /259 /2019 () //
20	BLAPL/0000470/2020	DANGUA @ BRUNDABAN BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /256 /2019 () //
21	BLAPL/0000471/2020	MADHABA KHARA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /55 /2019 () //
22	BLAPL/0000472/2020	SIDHARTHA MANGARAJ VS STATE OF ODISHA	M.R.MUDULI VS	BANIGOCHA /71 /2016 () //
23	BLAPL/0000473/2020	NABINA SAMAL	S.K.LENKA	CHOUDWAR /175 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000474/2020	SAUMENDRA CHAKRABATY	PUSPA MITRA MOHAPATRA	KALIMELA /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000475/2020	NIRMAL BISWAL	RAJEET ROY	THELKOLOI PS /184 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000476/2020	PURNA CHANDRA BEHERA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /182 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000477/2020	KEDARNATH PRADHAN	SUBODH KUMAR MOHANTY	BALICHANDRAPUR /265 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000478/2020	DINGA @ SANJAYA KUMAR BHOI	SUKANTA KUMAR DALAI	NIALI /192 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000479/2020	PRASANTA GHADEI @ DIPU	AMITAV TRIPATHY	RANPUR /264 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000480/2020	VENKATACHARI SAMPATHA	SATYABRATA PRADHAN	BARIPADA TOWN /301 /2010
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000481/2020	KALIA @ HARIHARA NAYAK	P.K.DEO	KHAJURIPADA /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000482/2020	MAHESH @ MAHESWAR MALLICJK	AMULYA RATNA PANDA	DHARMASALA /245 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000483/2020	PRUTHIRAJ MOHANTY	BHABANI SHANKAR MISHRA	LALBAG /294 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000484/2020	RAMESH ROHIDAS	RABINDRA NATH PRUSTY	BADMAL /92 /2015
		VS	VS	()

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35	BLAPL/0000485/2020	STATE OF ODISHA JIBANA @ JIBANDHARA SAHU VS	DEVASHIS PANDA VS	// KHALLIKOTE /113 /2019 ()
36	CMAPL/0000060/2020	STATE OF ODISHA CHITTARANJAN POLAI VS	JITENDRA KUMAR DIGAL VS	// // ()
37	CMAPL/0000061/2020	STATE OF ORISSA JITENDRA MOHAPATRA VS	ADV. VS	// // ()
38	CMAPL/0000062/2020	RENUBALA MOHAPATRA PRAMODINI DASH VS	ADV. VS	// // ()
39	CMAPL/0000063/2020	STATE OF ODISHA NABIN CHANDRA NAIK VS	ADV VS	// // ()
40	CMP/0000050/2020	STATE OF ODISHA SANTOSH KUMAR GURU VS	TRILOCHAN NANDA VS	// // DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir)
41	CMP/0000051/2020	ASHOK KUMAR GURU RAJENDRA PRASAD MEHER VS	BIJAYA KUMAR BEHERA 1 VS	Fao/0000018/2018 // ()
42	CMP/0000052/2020	RAMESWAR MEHER SURENDRA KUMAR SAHU VS	G.N.MISHRA VS	// // ()
43	CMP/0000053/2020	HRUSIKESH CHANDAN TANKADHAR CHANDAN VS	G.N.MISHRA VS	// // ()
44	CONTC/0000196/2020	HRUSIKESH CHANDAN REENABALA RATH VS	MANAS PATI VS	// // ()
45	CONTC/0000197/2020	SURENDRA KUMAR RAMOTAR PRASAD MORE VS	ADV VS	// // ()
		SATYAJIT ROUT		//

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46	CONTC/0000198/2020	MADHUBAN PATEL VS SURENDRA KUMAR	ADV. VS	// 0 //
47	CONTC/0000199/2020	KRUSHNA CHANDRA PATEL VS SURENDRA KUMAR	BIJAYA KU.BEHERA(1) VS	// 0 //
48	CONTC/0000200/2020	KHAGAPATI SAGARIA @ KHAGA BHARASAGAR VS SURENDRA KUMAR	ADV. VS	// 0 //
49	CONTC/0000201/2020	DAMU @ DAMBU JAGAT VS SURENDRA KUMAR	ADV. VS	// 0 //
50	CONTC/0000202/2020	KANTHA MAJHI VS SURENDRA KUMAR	ADV VS	// 0 //
51	CONTC/0000203/2020	NARAHARI JAGAT VS SURENDSRA KUMAR	ADV. VS	// 0 //
52	CONTC/0000204/2020	SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTRE VS SOUMENDRA MOHAN PATANAIAK	ADV VS	// 0 //
53	CONTC/0000205/2020	HRUSHIKESH SENAPATI VS RABINDRANATH MISHRA	ADV VS	// 0 //
54	CONTC/0000206/2020	NABIN CHANDRA MANDAL VS RANJIT SAHOO	ADV VS	// 0 //
55	CONTC/0000207/2020	SUDESTNA PADHY VS SUBASH CHANDRA MOHARANA	G.P.MOHANTY VS	// 0 //
56	CONTC/0000208/2020	LAXMIDHAR BARIK VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
57	CONTC/0000209/2020	SADASIBA PRADHAN	SATYAJIT SAMAL	//

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		VS	VS	()
		CHITHRA ARUMUGAM		//
58	CONTC/0000210/2020	JITENDRA KUMAR PANIGRAHI	SATYAJIT SAMAL	//
		VS	VS	()
		CHITHRA ARUMUGAM		//
59	CONTC/0000211/2020	SUBASH CHANDRA SAHOO	ADV	//
		VS	VS	()
		SANJEEV CHOPRA		//
60	CRLA/0000055/2020	JAGA @ JAGABANDHU PANIGRAHI	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	CRLLP/0000001/2020	STATE OF ODISHA	DHANANJAYA MUND,(A.G.A)	/55 /2015
		VS	VS	()
		KARU BASSKEY @ GANESH		//
62	CRLMC/0000145/2020	DIPAK MISHRA@DIPAK KUMAR MISHRA	BALRAM NAYAK	KUMBHARAPARA /26 /2016
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0000146/2020	DIPAK MISHRA @ DIPAK KUMAR MISHRA	BALARAM NAYAK	KUMBHARAPARA /26 /2016
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0000147/2020	MAHENDRA BARIK	R.ACHARY	VIGILANCE PS (BERHAMPUR) /27 /2013
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
65	CRLMC/0000148/2020	SANGITA MISHRA	BALARAM NAYAK	KUMBHARAPARA /26 /2016
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0000149/2020	JYOSHNARANI NAG	SACHIDANANDA PADHEE	BARGARH /400 /2018
		VS	VS	S.D.J.M.,BARGARH(Bargarh *)
		STATE OF ODISHA		CT/0000927/2018
67	CRLMC/0000150/2020	PREMANANDA SAHU	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		UCO BANK,BELPAHAR		//
68	CRLMC/0000151/2020	SOUMYA PRAKASH MOHANTY	MANAS CHAND	MAHILA P.S.(BBSR) /127 /2019
		VS	VS	()

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69	CRLMC/0000152/2020	STATE OF ODISHA SANTOSH SAHU VS	SATYA RANJAN MULIA VS	// / /0 ()
70	CRLMC/0000153/2020	STATE OF ODISHA BABULI@KAILASHA JENA VS	PRAFULLA KUMAR BISWAL VS	// AUL /15 /2019 ()
71	CRLMC/0000154/2020	STATE OF ODISHA FAKIRA MALLICK@SUNANDANARAYAN VS	BISWARANJAN DALAI VS	// JAJPUR ROAD /15 /2003 ()
72	CRLMC/0000155/2020	STATE OF ODISHA SANTOSH KUMAR SAHU VS	NIRANJAN LENKA VS	// BHUBANESWAR VIGILANCE /6 /2018 ()
73	CRLMC/0000156/2020	STATE OF ODISHA(VIG.) NIRAKAR SUTAR VS	DIPTI RANJAN BHOKTA8 VS	// BARANGA /169 /2018 ()
74	CRLMC/0000157/2020	STATE OF ODISHA BANGALI NAIK@NAYAK VS	PARTHA SARTHI DAS VS	// BANAPUR P.S. /55 /2016 ()
75	CRLMC/0000158/2020	STATE OF ODISHA PAMA LOCHANA DASH VS	RAMANI KANTA PATTANAIK VS	// / /0 ()
76	CRLMC/0000159/2020	REPUBLIC OF INDIA AJAY KUMAR MOHAPATRA VS	A.PATTANAIK VS	// / /0 ()
77	CRLMC/0000160/2020	STATE OF ODISHA SUSHIL KUMAR BEHERA@SUSIL BEHERA VS	ANANGA KUMAR OTTA VS	// BASUDEVPUR /2 /2018 ()
78	CRLMP/0000060/2020	STATE OF ODISHA UTSA PATTNAIK VS	K.MISHRA VS	// / /0 ()
79	CRLMP/0000061/2020	STATE OF ORISSA GANGARAM SETHI VS	MANORANJAN ACHARYA VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLMP/0000062/2020	SASHI DEO @ SASHIMANI DEI VS STATE OF ODISHA	SARAT CHANDRA MISHRA VS	/ /0 0 //
81	CRLMP/0000063/2020	SUJEET KUMAR PATTANAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
82	CRLMP/0000064/2020	DILESWARI MAHANANDIA VS STATE OF ORISSA	RUDRA NARAYAN PARIJA VS	/ /0 0 //
83	CRLMP/0000065/2020	SANDHYARANI PATRA VS AMARESWAR PATRA	RAMAKANTA PANDA VS	/ /0 0 //
84	CRLMP/0000066/2020	SANJULATA BISWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 0 //
85	CRLMP/0000067/2020	SIBA PRASAD SWAIN VS STATE OF ORISSA	PABITRA KUMAR NAYAK VS	/ /0 0 //
86	CRLMP/0000068/2020	BHAGYADHAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
87	CRLREV/0000036/2020	RANJAN JENA VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	VIGILANCE PS (BERHAMPUR) /63 /2016 0 //
88	CRLREV/0000037/2020	PANKAJ GOCHHAYAT VS NUTAN RAY	PRASANTA KUMAR SAHOO VS	/ /0 0 //
89	CRLREV/0000038/2020	AMULYA RANA VS STATE OF ODISHA	ANJAN KU BISWAL VS	/ /0 0 //
90	CRLREV/0000039/2020	BIBEKANANDA PANDA VS MADHUSMITA PANDA	SUBRATA KUMAR MOHANTY VS	/ /0 0 //
91	CRLREV/0000040/2020	RAMAKANTA MAJHI	B.S.DASPARIDA	/ /0

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		VS	VS	0
92	CRLREV/000041/2020	STATE OF ODISHA SUDARSHAN PANDA	S.K.NAYAK-2	// NAIKANI-DIHI /148 /2016
		VS	VS	0
93	FAO/000031/2020	STATE OF ODISHA HARAPRASANNA TRIPATHY		// //
		VS	VS	0
94	FAO/000032/2020	STATE OF ODISHA SUNIL KUMAR PATRA@BULU PATRA	ALOK KU.PANDA	//
		VS	VS	0
		PARIKSHITA SUNA@PARIKHITA@DOCTOR SUNA		//
95	FAO/000033/2020	M.WASANTI	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
96	FAO/000034/2020	RAJIB BIBI	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
97	MACA/000024/2020	BAIKUNTHA MOHANTY	M/S.K.C.NAYAK	//
		VS	VS	0
		DAMANA KU.MOHANTY		//
98	MACA/000025/2020	NETRAMANI SETHY	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		MRUTUNJAYA BISWALA		//
99	MACA/000026/2020	SURYAKANTA MOHANTY	M/S.K.C.NAYAK	//
		VS	VS	0
		DAMANA KU.MOHANTY		//
100	MACA/000027/2020	SANDHYA RANI ROUT	SUBHASIS MOHAPATRA	//
		VS	VS	0
		SANTOSH MALIK		//
101	MATA/000006/2020	GOUTAM RAO	JUGALA KISHORE PANDA	//
		VS	VS	0
		SARMISTHA SAMAL		//
102	MATA/000007/2020	SOMANATH BISOI	RITURANJAN CHHOTARAY	//
		VS	VS	0

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103	RPFAM/0000017/2020	PARBATI BISOI LAXMAN SOREN VS SITA SOREN	DHRUBA CHARAN ROUT VS	// // 0 //
104	RVWPET/0000022/2020	DEBRAJ PUTEL@DEBRAJ PATEL VS TARUN SINGH ADJUAD	M/S.S.K.JOSHI VS	// 0 //
105	RVWPET/0000023/2020	STATE OF ORISSA VS SAROJINI MISHRA	SR.S.C.(S AND ME) VS	// 0 //
106	RVWPET/0000024/2020	STATE OF ODISHA VS PRAKASH KUMAR BAL	SR.STANDING COUNSEL(S AND ME) VS	// 0 //
107	TRP(C)/0000013/2020	IPSITA ADHIKARI VS CHANDRA SEKHAR DASH	SAMARENDRA PATTANIK VS	// 0 //
108	TRP(C)/0000014/2020	RAKHI @ KHUSI DASH@BEHERA VS CHINMAYA KUMAR BEHERA	HIMANSHU SEKHAR MISHRA VS	// 0 //
109	WA/0000037/2020	COMMANDANT 52 BTTALION,CRPC VS AMI LAL	PRAVAT KUMAR PADHI VS	// 0 //
110	WA/0000038/2020	BHABANI SHANKAR SENAPATI VS STATE and ORS.	SAMIR KUMAR MISHRA VS	// 0 //
111	WA/0000039/2020	SAUDAMINI MISHRA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
112	WA/0000040/2020	MAMATA MAJARI PANDA VS THE CHILD DEVELOPMENT PROJECT OFFICER(CDPO)	RAJA KUMAR PATI VS	// 0 //
113	WP(C)/0001658/2020	JATAKISHORE DASH VS STATE OF ODISHA	M/S.BHAKTA RANJAN BARIK VS	// 0 //

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114	WP(C)/0001659/2020	JUDHISTIR SATAPATHY VS STATE OF ODISHA	M/S.BHAKTA RANJAN BARIK VS	// 0 //
115	WP(C)/0001660/2020	ANATA CHARAN PRADHAN VS STATE OF ODISHA	M/S.BHAKTA RANJAN BARIK VS	// 0 //
116	WP(C)/0001661/2020	KRUSHNA CHANDRA SAMAL VS STATE OF ODISHA	M/S.BHAKTA RANJAN BARIK VS	// 0 //
117	WP(C)/0001662/2020	MANOJ KUMAR GHADEI VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
118	WP(C)/0001663/2020	MANIBHADRA SENA VS HAREKRUSHNA SENA	M/S.VIVEKANAND JENA VS	// 0 //
119	WP(C)/0001664/2020	DIBYASINGH DALBEHERA VS STATE OF ODISHA	M/S.DILIP KUMAR SAHU VS	// 0 //
120	WP(C)/0001665/2020	UPENDRA KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT JENA VS	// 0 //
121	WP(C)/0001666/2020	RUPAK KUMAR PATTANAİK VS STATE OF ORISSA	M/S.J.K.KHANDAYATRAY VS	// 0 //
122	WP(C)/0001667/2020	ARBIND JAISWAL VS STATE OF ODISHA	M/S.BIRAJA PRASANNA DAS VS	// 0 //
123	WP(C)/0001668/2020	SWARNA PRAKASH ROURAY VS THE GENERAL MANAGER, RESERVE BANK OF INDIA	M/S.SANTOSH KUMAR SAMANTRAY VS	// 0 //
124	WP(C)/0001669/2020	ALESWAR BEHERA VS ODISHA STATE AGRICULTURAL MARKETING BOARD	M/S.BASUDEV MISHRA VS	// 0 //
125	WP(C)/0001670/2020	BINOD KUMAR PANI	M/S.BASUDEV MISHRA	//

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		VS	VS	0
		ODISHA STATE AGRICULTURAL MARKETING BOARD		//
126	WP(C)/0001671/2020	AJIT KUMAR SETHI	M/S. RAMA KRISHAN BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0001672/2020	M/S.AADIPOWER TECH PVT.LTD.	M/S.DEBENDRA KUMAR DWIBEDI	//
		VS	VS	0
		STATE BANK OF INDIA		//
128	WP(C)/0001673/2020	SOMENDRA TRIPATHY	M/S.RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0001674/2020	BHASKAR CHANDRA BAGAR	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0001675/2020	YUDHISTHIR PRADHAN	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0001676/2020	G.B.OF BRAHMESWAR MAHAVIDYALAYA	M/S.AKASH KU.BORAL	//
		VS	VS	0
		STATE OF ORISSA		//
132	WP(C)/0001677/2020	JATAKISHORE DASH	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0001678/2020	AKSHAYA KUMAR RAY	M/S.R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0001679/2020	MAA MANGALA TRANSPORT	M/S.N.K.SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0001680/2020	PRADIP KUMR PRADHAN	M/S.KHIROD K.ROUT	//
		VS	VS	0
		HIGH COURT OF ORISSA,CTC		//
136	WP(C)/0001681/2020	HARANARAYAN NANDA PRAHARAJ	M/S.SAMIR KUMAR MISHRA	//
		VS	VS	0

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137	WP(C)/0001682/2020	STATE OF ODISHA PARAMANANDA MISHRA VS	M/S.PRASANTA KUMAR MOHANTY VS	// // 0
138	WP(C)/0001683/2020	STATE OF ODISHA SURENDRA KUMAR BISWAL VS	M/S.PRASANTA KUMAR MOHANTY VS	// // 0
139	WP(C)/0001684/2020	STATE OF ODISHA NIRANAJAN NAYAK VS	M/S.PRASANTA KUMAR MOHANTY VS	// // 0
140	WP(C)/0001685/2020	STATE OF ODISHA CHANDRA SEKHAR JENA VS	M/S.PRASANTA KUMAR MOHANTY VS	// // 0
141	WP(C)/0001686/2020	STATE OF ODISHA NIKUNJA BIHARI DAS VS	M/S.PRASANTA KUMAR MOHANTY VS	// // 0
142	WP(C)/0001687/2020	STATE OF ODISHA DURGESH NANDINI MOHANTY VS	M/S.PRASANTA KUMAR MOHANTY VS	// // 0
143	WP(C)/0001688/2020	STATE OF ODISHA SANJIT PATRA VS	M/S.SUBASH CHANDRA PANI VS	// // 0
144	WP(C)/0001689/2020	UNION OF INDIA MADAN MOHAN BEHERA VS	M/S.SUBASH CHANDRA PANI VS	// // 0
145	WP(C)/0001690/2020	UNION OF INDIA DILLIP KUMAR SAMANTARAY VS	M/S.SUBASH CHANDRA PANI VS	// // 0
146	WP(C)/0001691/2020	UNION OF INDIA SESHADEB NATH VS	M/S.SUBASH CHANDRA PANI VS	// // 0
147	WP(C)/0001692/2020	UNION OF INDIA AMAR CHANDRA BHUA VS	M/S. BIPLAB MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0001693/2020	PRAFULLA PATRA VS STATE OF ODISHA	M/S. B.MOHANTY VS	// 0 //
149	WP(C)/0001694/2020	PANDAVA BISWAL VS STATE OF ODISHA	M/S.T.R.MEHER VS	// 0 //
150	WP(C)/0001695/2020	SLOUDAMINI TANTY VS COMMISSIONER CUM SECRETARY	M/S. JITENDRA KUMAR BEHERA VS	// 0 //
151	WP(C)/0001696/2020	MUKTI KANTA PARIDA VS STATE OF ODISHA	M/S.PRADEEP KUMAR MAHAPATRA VS	// 0 //
152	WP(C)/0001697/2020	MAA MANGALA TRANSPORT VS STATE OF ODISHA	M/S.N.K.SAHU VS	// 0 //
153	WP(C)/0001698/2020	MAA MANGALA TRANSPORT VS STATE OF ODISHA	M/S.N.K.SAHU VS	// 0 //
154	WP(C)/0001699/2020	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	M/S.RAMDAS ACHARY VS	// 0 //
155	WP(C)/0001700/2020	PRAMOD CHANDRA DEHURY VS STATE OF ODISHA	M/S.K.SWAIN VS	// 0 //
156	WP(C)/0001701/2020	MAA KONTABAUNSUNI, TRUCK AND TIPPER OWNERS ASSOCIATION VS THE STATE OF ODISHA	M/S.S.C.DASH VS	// 0 //
157	WP(C)/0001702/2020	KRIDAY REALTY PVT.LTD. VS STATE OF ODISHA	M/S.CHANDAN KUMAR MOHANTY VS	// 0 //
158	WP(C)/0001703/2020	SANKAR BEHERA VS STATE OF ODISHA	M/S.T.K.J.SAMANTA VS	// 0 //
159	WP(C)/0001704/2020	EXECUTIVE ENGINEER(ELECTRICAL)	M/S.S.C.DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SAKUNTALA BEHERA		//
160	WP(C)/0001705/2020	CHHAYA KANTA MOHAPATRA	M/S. SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
161	WP(C)/0001706/2020	HARIBANDHU KARA	M/S.BHABANI SHANKAR DAS	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS,BHUBANESWAR		//
162	WP(C)/0001707/2020	POONAM PUJHARI	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
163	WP(C)/0001708/2020	RAJESH KUMAR MOHANTY	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
164	WP(C)/0001709/2020	BHABANI SHANKAR MISHRA	M/S.ASHOK KUMAR MOHAPATRA (1)	//
		VS	VS	0
		SECRETARY, S AND ME DEPT.		//
165	WP(C)/0001710/2020	SANTOSH KUMAR RATH	M/S.NARENDRA PRASAD RATHA	//
		VS	VS	0
		THE BRANCH MANAGER STATE BANK OF INDIA		//
166	WP(C)/0001711/2020	SURAMANI BEHERA	M/S.BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0001712/2020	SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTRE	M/RESARCH CENTRE	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0001713/2020	DR.PRAJYOTI SWAIN	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0001714/2020	DR.UPALI APARAJITA	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		UTKAL UNIVERSITY, VANI-VIHAR, BBSR		//
170	WP(C)/0001715/2020	MANAGOBINDA BEHERA	M/S.RAMANATH ACHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0001716/2020	STATE OF ODISHA HARIHAR NAYAK VS	M/S.RAMANATH ACHARYA VS	// // 0
172	WP(C)/0001717/2020	STATE OF ODISHA LAXMI PRIYA PANDA VS	M/S.SAMEER KUMAR DAS VS	// // 0
173	WP(C)/0001718/2020	STATE OF ODISHA SNEHALATA SARANGI VS	M/S.RAMANATH ACHARYA VS	// // 0
174	WP(C)/0001719/2020	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	M/S. B.S.RAYAGURU VS	// // 0
175	WP(C)/0001720/2020	STATE OF ODISHA RABINDRA KUMAR SETHY VS	M/S.GOPAL SINHA VS	// // 0
176	WP(C)/0001721/2020	STATE OF ODISHA SASHI PRAVA SCHOOL OF NURSING VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
177	WP(C)/0001722/2020	STATE OF ODISHA GAYADHAR MISHRA VS	M/S.P.C.CHHINCHANI VS	// // 0
178	WP(C)/0001723/2020	STATE OF ODISHA SUCHISMITA MOHANTY VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
179	WP(C)/0001724/2020	MANAGING DIRECTOR,ORISSA DEVELOPMENT CORPORATION ABHAYA KUMAR NAYAK VS	M/S.DINESH KUMAR PANDA VS	// // 0
180	WP(C)/0001725/2020	STATE OF ODISHA JIBAN KUMAR DAS VS	M/S.DINESH KUMAR PANDA VS	// // 0
181	WP(C)/0001726/2020	STATE OF ODISHA ABHIMANYU SAMAL VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0001727/2020	SUDHAMAYEE NAIK VS STATE OF ORISSA	M/S.DINESH KUMAR PANDA VS	// 0 //
183	WP(C)/0001728/2020	BHASKARA PATEL VS STATE OF ODISHA	M/S. RAJAN KU.NAYAK VS	// 0 //
184	WP(C)/0001729/2020	VISMADEVA SAHU VS JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR	M/S.SAMARENDRA PATTANAİK VS	// 0 //
185	WP(C)/0001730/2020	M/S.AAKASH GANGA PROMOTORS AND DEVELOPERS VS PRINCIPAL COMMISSIONER OF INCOME TAX	M/S.OMESH AGARWAL VS	// 0 //
186	WP(C)/0001731/2020	GOBINDA NAYAK VS REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL, CTC	M/S.R.P.DALAI VS	// 0 //
187	WP(C)/0001732/2020	RAMESH CHANDRA KHATEI VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
188	WP(C)/0001733/2020	NANU KISHORE LENKA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
189	WP(C)/0001734/2020	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
190	WP(C)/0001735/2020	PATITAPABAN NAYAK VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
191	WP(C)/0001736/2020	P.S.KRUSHNA KUMAR VS BOARD OF SECONDARY EDUCATION	K.K.SWAIN VS	// 0 //
192	WP(C)/0001737/2020	DAMBARUDHAR BISWAL VS COMMISSIONER CUM SECRETARY, FOREST AND ENVIRONMENT DEPT	SANJIB SWAIN VS	// 0 //
193	WP(C)/0001738/2020	P.ANUPA KUMAR ACHARY	SANJIB KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0001739/2020	SURYAPRASAD NANDA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0001740/2020	BHAGIRATHI PAHADASINGH	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0001741/2020	CHANDAMANI MOHNATY	M/S.B.S.TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0001742/2020	DILLIP KUMAR TOSH	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0001743/2020	SAIK SIKANDAR ALLI	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
199	WP(C)/0001744/2020	LALIT NARAYAN NAG	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0001745/2020	ANANDA DAS	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0001746/2020	ASHOK CHANDRA BISWAL	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0001747/2020	RUKHMANI DEI	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0001748/2020	NILAKANTHA BEHERA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0001749/2020	PRANA KRUSHNA DAS	M/S.NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0001750/2020	STATE OF ORISSA DIBAKAR PRADHAN VS	SANJIB KUMAR RATH VS	// // 0
206	WP(C)/0001751/2020	STATE OF ODISHA SAIK SABAJ VS	M/S.NIRANJAN PANDA VS	// // 0
207	WP(C)/0001752/2020	STATE OF ORISSA GURUBARI SAHOO VS	SANJIB KUMAR RATH VS	// // 0
208	WP(C)/0001753/2020	STATE OF ODISHA JAYANTI DAS VS	M/S.NIRANJAN PANDA VS	// // 0
209	WP(C)/0001754/2020	STATE OF ORISSA PRADIPTA KUMAR MOHANTY VS	SANJIB KUMAR RATH VS	// // 0
210	WP(C)/0001755/2020	STATE OF ODISHA SAIK MOHAMMAD HUSSAIN VS	M/S.NIRANJAN PANDA VS	// // 0
211	WP(C)/0001756/2020	STATE OF ORISSA SABITRI DAS VS	M/S.NIRANJAN PANDA VS	// // 0
212	WP(C)/0001757/2020	STATE OF ORISSA SAURI CHARAN DAS VS	SANJIB KUMAR RATH VS	// // 0
213	WP(C)/0001758/2020	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	SANJIB KUMAR RATH VS	// // 0
214	WP(C)/0001759/2020	STATE OF ODISHA GOURANGA MANDAL VS	SANJIB KUMAR RATH VS	// // 0
215	WP(C)/0001760/2020	STATE OF ODISHA UMESH CHANDRA OJHA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0001761/2020	ANANDA BISWAS VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
217	WP(C)/0001762/2020	DHIREN ROY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
218	WP(C)/0001763/2020	GODABARIS DAS VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
219	WP(C)/0001764/2020	DILLIP KUMAR SWAIN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
220	WP(C)/0001765/2020	NAGESWAR DORA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
221	WP(C)/0001766/2020	CHANCHALA MAHARANA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
222	WP(C)/0001767/2020	ASHOK KUMAR ROUT VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
223	WP(C)/0001768/2020	RABIN MONDAL VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
224	WP(C)/0001769/2020	RANJIT KUMAR MONDAL VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
225	WP(C)/0001770/2020	KRUSHNARAM BAITHARU VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
226	WP(C)/0001771/2020	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
227	WP(C)/0001772/2020	GIRIDHARI SAHU	SANJIB KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0001773/2020	PRAKASH CHANDRA MOHANTY	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0001774/2020	MRIMAL MISTRY	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0001775/2020	SUBHASHREE NAYAK	M/S.B.N.PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0001776/2020	SAKUNTALA OJHA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0001777/2020	GOPINATH PARIDA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0001778/2020	PRAMODINEE MOHAPATRA	M/S.TANMAY MISHRA	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
234	WP(C)/0001779/2020	MADHAB CHARAN DASH	M/S.BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0001780/2020	JAYANT KUMAR MOHANTY	M/S.GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0001781/2020	UMAKANTA PANIGRAHI	M/S.SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0001782/2020	JITENDRA PARIDA	M/S.GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0001783/2020	JITENDRA PARIDA	M/S.GOURI MOHAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0001784/2020	STATE OF ODISHA JITENDRA PARIDA VS	M/S.GOURI MOHAN RATH VS	// // 0
240	WP(C)/0001785/2020	STATE OF ODISHA JITENDRA PARIDA VS	M/S.GOURI MOHAN RATH VS	// // 0
241	WP(C)/0001786/2020	STATE OF ODISHA JITENDRA PARIDA VS	M/S.GOURI MOHAN RATH VS	// // 0
242	WP(C)/0001787/2020	STATE OF ODISHA JITENDRA PARIDA VS	M/S.GOURI MOHAN RATH VS	// // 0
243	WP(C)/0001788/2020	STATE OF ODISHA BIMBADHAR BEHERA VS	SIDHESWAR MALLIK VS	// // 0
244	WP(C)/0001789/2020	STATE OF ORISSA BIRENDRA KUMAR SAHU VS	M/S.DR.J.K.LENKA VS	// // 0
245	WP(C)/0001790/2020	STATE OF ODISHA MARJINA BIBI VS	M/S. T.K.MISHRA VS	// // 0
246	WP(C)/0001791/2020	STATE OF ODISHA RINA PRADHAN VS	M/S.PRASANNA KUMAR ROUTRAY VS	// // 0
247	WP(C)/0001792/2020	STATE OF ORISSA MANOJ KUMAR ROUTRAY VS	M/S.DR.J.K.LENKA VS	// // 0
248	WP(C)/0001793/2020	STATE OF ODISHA AMITABH ROUT VS	M/S.NIRANJAN LENKA VS	// // 0
249	WP(C)/0001794/2020	DIRECTOR GENERAL OF EMPLOYMENT AND TRAINING DILLIP KUMAR DAS VS THE COLLECTOR,CUTTACK	M/S.B.SINGH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0001795/2020	CHUDAMANI DEBTA VS STATE OF ODISHA	M/S.BIGYAN KUMAR SHARMA VS	// 0 //
251	WP(C)/0001796/2020	SUDIPTA KUMAR SAHOO VS AUTHORIZED OFFICER ODISHA GRAMYA BANK	M/S.NIRANJAN LENKA VS	// 0 //
252	WP(C)/0001797/2020	BADRI NARAYAN MOHAPATRA VS DIRECTOR GENERAL OF EMPLOYMENT AND TRAINING	M/S.NIRNAN LKNA VS	// 0 //
253	WP(C)/0001798/2020	AJAY KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.J.K.LENKA VS	// 0 //
254	WP(C)/0001799/2020	JASOBANTA PRADHAN VS DIRECTOR GENERAL OF EMPLOYMENT AND TRAINING	M/S.NIRANJAN LENKA VS	// 0 //
255	WP(C)/0001800/2020	GOURIMANI MOHANTA VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
256	WP(C)/0001801/2020	JALADHAR GHANTIA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
257	WP(C)/0001802/2020	BIBHUTI BHUSAN BARAL VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
258	WP(C)/0001803/2020	PRADYUMNA KUMAR BEHERA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
259	WP(C)/0001804/2020	BHAGABAT PANDA VS THE AGM, SBI SARB	SIDHESWAR MOHANTY VS	// 0 //
260	WP(C)/0001805/2020	RAMA CHANDRA DAS VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
261	WP(C)/0001806/2020	PRADEEP KUMAR RAY	M/S.K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001807/2020	BIJAYA CHANDRA MOHAPATRA	J.K.KHANDAYATRAY	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0001808/2020	DEEPAK KUMAR MOHAPATRA	M/S. SUDEEPTA KUMAR SINGH	//
		VS	VS	0
		REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL		//
264	WP(C)/0001809/2020	PRADEEP KUMAR NAYAK	M/S.SUEEPTA KUMAR SINGH	//
		VS	VS	0
		REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL		//
265	WP(C)/0001810/2020	NILAMANI NAYAK	M/S.SUDEEPTA KUMAR SINGH	//
		VS	VS	0
		REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL		//
266	WP(C)/0001811/2020	PRABIR KUMAR BEHERA	M/S.SUDEEPTA KUMAR SINGH	//
		VS	VS	0
		REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL		//
267	WP(C)/0001812/2020	SUBRAT BARIK	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001813/2020	BRISHANK KASHYAP	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001814/2020	SUSANTA KUMAR PRADHAN	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001815/2020	PINKU PATRA	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0001816/2020	M/S.SUNAYANA METAL INDUSTRIES LTD.	M/S.ANUPAM DASH	//
		VS	VS	0
		CHIEF COMMISSIONER GST,CX, AND CUSTOMS		//
272	WP(C)/0001817/2020	DILLIP KUMAR ROUT	M/S.PRABHAT KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0001818/2020	COMMISSIONER CUM SECRETARY DEPT.OF FOOD SUPPLIES AND COOPERATION LAXMI NARAYAN MALLICK VS	M/S. B.B.ROUTRAY VS	// // 0
274	WP(C)/0001819/2020	CHIEF ENGINEER DRAINAGE,DEPARTMENT OF WATER RESOURCES ANJALI PATNAIK VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0
275	WP(C)/0001820/2020	UNION OF INDIA LAXMI NARAYAN PATNAIK VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0
276	WP(C)/0001821/2020	UNION OF INDIA DR.BALADEV ASH VS	M/S.SAMIR KUMAR MISHRA VS	// // 0
277	WP(C)/0001822/2020	STATE OF ODISHA SUDAM MALLICK VS	M/S.BASUDEV PUJARI VS	// // 0
278	WP(C)/0001823/2020	STATE OF ODISHA DHIRA PATNAIK VS	M/S.SAMIR KUMAR MISHRA VS	// // 0
279	WP(C)/0001824/2020	MEMBER, BOARD OF REVENUE JITENDRA BAI VS	M/S. RAJENDRA KUMAR PRADHAN VS	// // 0
280	WP(C)/0001825/2020	STATE OF ODISHA KALPANA PRADHAN VS	M/S.JAYADEBA BEHERA VS	// // 0
281	WP(C)/0001826/2020	STATE OF ORISSA DR.KALICHARAN CHOUDHURY VS	M/S.GOPINATH PANDA VS	// // 0
282	WP(C)/0001827/2020	STATE OF ODISHA MAGUNI @ MAGU BHOI VS	M/S.GOKHA BEHERA VS	// // 0
283	WP(C)/0001828/2020	STATE OF ODISHA RASHMI RANJAN BARAL VS	DEBASHIS MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0001829/2020	TAPAN KUMAR MISHRA VS PUNYATOYA DASH	M/S.GOPAL KRUSHNA MOHANTY VS	// 0 //
285	WP(C)/0001830/2020	M/S.SWATIK INGOT PVT.LTD. VS CHIEF COMMISSIONER,GST, CX AND CUSTOMS	M/S.ANUPAM DASH VS	// 0 //
286	WP(C)/0001831/2020	DEBANANDA DASH VS EXECUTIVE ENGINEER-CUM-ELECTRICAL INSPECTOR,BADAMBADI	M/S.SAILESH NARAYAN BISWAL VS	// 0 //
287	WP(C)/0001832/2020	PRATAP KISHORE MUDULI VS GOVT.OF ODISHA	M/S.SUBHRANSU BHUSAN MOHANTY VS	// 0 //
288	WP(C)/0001833/2020	M/S TRISHAKTI FISHNETS VS AUTHORISED OFFICER-CUM-CHIEF MANAGER,ALLAHABAD BANK	B.M.SARANGI VS	// 0 //
289	WP(C)/0001834/2020	BIJAY KUMAR PRADHAN VS REGIONAL MANAGER RESERVE BANK OF INDIA	B.M.SARANGI VS	// 0 //
290	WP(C)/0001835/2020	NABIN MAHANANDA VS GENERAL MANAGER, ADMINISTRATIVE OFFICE	B.B.ROUTRAY VS	// 0 //
291	WP(C)/0001836/2020	GHANA SHYAM PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
292	WP(C)/0001837/2020	BHARAT KUMAR SAHU VS GENERAL MANAGER OPERATION AND MAINTENANCE,WESCO UTILITY	M/S.B.B.ROUTRAY VS	// 0 //
293	WP(C)/0001838/2020	DUKHI SHYAM SWAIN VS STATE OF ORISSA	DEEPALI MAHAPATRA VS	// 0 //
294	WP(C)/0001839/2020	DALI PRADHAN VS STATE OF ODISHA	M/S.BISWABIHARI MOHANTY VS	// 0 //
295	WP(C)/0001840/2020	NISIKANT SETHY	M/S.LAXMAN BHOI	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	WP(C)/0001841/2020	RAJENDRA KUMAR SWAIN	M/S.ULLASH CHANDRA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
297	WP(C)/0001842/2020	DUKHIRAM BHUYAN	M/S.PRAVASH CH.JENA	//
		VS	VS	()
		STATE OF ODISHA		//
298	WP(C)/0001843/2020	SANTOSH KUMAR DAS	M/S.MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	()
		STATE OF ORISSA		//
299	WP(C)/0001844/2020	MAYA NAYAK	M/S.AMAR KUMAR MOHANTY	//
		VS	VS	()
		LIC OF INDIA		//
300	WP(C)/0001845/2020	MANJULATA PATEL	M/S.KAYADEBA BEHERA	//
		VS	VS	()
		STATE OF ORISSA		//
301	WPCRL/0000008/2020	SANTOSH KUMAR NAYAK	RAMESH CHANDRA BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0000702/2020	RAHUL DUDHURIA	SATYA RANJAN MULIA	JAGATPUR /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0000703/2020	BASANTA PARIDA @ BASANT KUMAR MUDUSANTOSH KUMAR SAMANTARAY	SANTOSH KUMAR SAMANTARAY	NAYAGARH /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0000704/2020	JITU @ JITENDRA BISWAL	P.R.SINGH	PARJANG /321 /2019
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0000705/2020	Y.BALANAGAMMA	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0000706/2020	SK.NUR ISLAM	P.R.CHHATOI	MAHILA P.S.(BBSR) /131 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0000707/2020	STATE OF ODISHA SRINIBASH NAYAK VS	P.R.CHHATOI VS	// BANKI /7 /2020 ()
308	ABLAPL/0000708/2020	STATE OF ODISHA SUKANTA MOHARANA VS	J.K.KHANDAYATRAY VS	// BALUGAON P.S. /159 /2019 ()
309	ABLAPL/0000709/2020	STATE OF ODISHA NANDU @ TUTU SAHU VS	S.K.SAMAL VS	// BALIMI /4 /2020 ()
310	ABLAPL/0000710/2020	STATE OF ODISHA GOPAL CHANDRA JENA VS	ASHOK KU SAHOO VS	// NIKIRAI /4 /2020 ()
311	ABLAPL/0000711/2020	STATE OF ODISHA JHADESWAR JANA VS	PRADEEP KUMAR DAS VS	// NAIKANI-DIHI /4 /2020 ()
312	ABLAPL/0000712/2020	STATE OF ODISHA JASODA @ SAROJINI SAHU VS	U.C.JENA VS	// BHADRAK RURAL /26 /2020 ()
313	ABLAPL/0000713/2020	STATE OF ODISHA BABAJI SWAIN VS	ASHOK KU SAHOO VS	// PATKURA /364 /2019 ()
314	ABLAPL/0000714/2020	STATE OF ODISHA SUSANTA KUMAR ROUT VS	PRASANNA KUMAR MISHRA VS	// BHUBAN /285 /2019 ()
315	ABLAPL/0000715/2020	STATE OF ODISHA DANARDANA JENA VS	PRASANNA KUMAR MISHRA VS	// KANKADAHAD /68 /2018 ()
316	ABLAPL/0000716/2020	STATE OF ODISHA MANOJ KUMAR SAHOO @ MUNA VS	RAKESH KUMAR MALLICK VS	// LALBAG /9 /2020 ()
317	ABLAPL/0000717/2020	STATE OF ODISHA DEBENDRA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP /228 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0000718/2020	RABINDRA PRADHAN @ BULU VS STATE OF ODISHA	RANJAN KUMAR PRADHAN (A) VS	PURI SADAR /303 /2019 () //
319	ABLAPL/0000719/2020	MANAS RANJAN PATRA @ L.MANAS RANJAN PATRA VS STATE OF ODISHA	B.S.DAS VS	PARLAKHEMUNDI /247 /2019 () //
320	ABLAPL/0000720/2020	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	P.K.MAHARAJ VS	CHANDRASEKHARPUR /509 /2019 () //
321	ABLAPL/0000721/2020	I.MD. IBRAHIM SK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	BIDANASI /221 /2019 () //
322	ABLAPL/0000722/2020	NABIN PATRA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	LAHUNIPADA /132 /2018 () //
323	ABLAPL/0000723/2020	KAMAL PRIT SINGH VS STATE OF ODISHA	AJIT KUMAR ROUT VS	DHENKANAL SADAR /7 /2020 () //
324	ABLAPL/0000724/2020	BISWAJIT MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NISCHINTAKOILI /3 /2020 () //
325	ABLAPL/0000725/2020	RAJIB PATTANAIAK @ SANKAR VS STATE OF ODISHA	B.S.DASPANDA VS	BOUDH /294 /2019 () //
326	ABLAPL/0000726/2020	BISWAMITRA BISI VS STATE OF ODISHA	B.S.DASPANDA VS	BOUDH /4 /2020 () //
327	ABLAPL/0000727/2020	MANAS RANJAN MOHANTY VS STATE OF ODISHA(VIG.)	ANUPAM DASH VS	BALASORE VIGILANCE /1 /2020 () //
328	ABLAPL/0000728/2020	SANJAYA PATTANAIAK VS STATE OF ODISHA	MANAS CHAND VS	BALIPATNA /232 /2018 () //
329	ABLAPL/0000729/2020	PRATAP CHANDRA NAYAK	MANAS CHAND	CHANDRASEKHARPUR /9 /2020

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FILING REPORT AS ON :16/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0000730/2020	BENU @ BENUDHAR BARIK	SAMARENDRA BAHADUR	BANSADA /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0000731/2020	BANGURU @ GOBINDA BEHERA	J.K.KHUNTIA	BALASORE TOWN /288 /2019
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0000732/2020	SUBASH KUMAR ROUT	PRANAYA SWAIN	NAYAGARH /79 /2019
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0000733/2020	CHANDAN JAYASINGH	RANJAN KU. NAYAK	JATNI P.S. /391 /2018
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0000734/2020	SARAT @ SAROJ @ RAM DAS	J.K.KHUNTIA	NILGIRI /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0000735/2020	BUDU @ BUDHIMANTA RAY	JUGALA KISHORE PANDA	KALIMELA /108 /2019
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0000736/2020	BALARAM KHUNTIA	ARUN KUMAR BUDHIA	SUKINDA /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0000737/2020	RAMESH NAIK	ASHIS KUMAR DAS	NARASINGHPUR /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0000738/2020	RABINDRA KUMAR DALEI	AMLAN SHAKTI PAUL	TANGI (KHURDA) /388 /2019
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0000739/2020	SAURI PRADHAN	SMRUTI RANJAN MOHAPATRA	JANKIA P.S. /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0000740/2020	DEBENDRA DAS	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP /227 /2019
		VS	VS	()

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FILING REPORT AS ON :16/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0000741/2020	STATE OF ODISHA JHARANARANI PANIGRAHI VS	DEBASISH SAMAL VS	// SORO /666 /2019 ()
342	ABLAPL/0000742/2020	STATE OF ODISHA SUBAL KUMAR PANDA VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
343	ABLAPL/0000743/2020	STATE OF ODISHA AMAR PATRA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /23 /2020 ()
344	ABLAPL/0000744/2020	STATE OF ODISHA NABA @ NABAKISHORE KANDI VS	BISWARANJAN DALAI VS	// NEMALO /109 /2018 ()
345	ABLAPL/0000745/2020	STATE OF ODISHA BIBHUTI BHUSAN JENA VS	BISWARANJAN DALAI VS	// MAHANGA /204 /2014 ()
346	ABLAPL/0000746/2020	STATE OF ODISHA JAGO MANDAL @ JAGANNATH MONDAL VS	UMAKANTA BARIK VS	// UMERKOTE /1 /2020 ()
347	ABLAPL/0000747/2020	STATE OF ODISHA KHANDA PRADHAN @ KANDHU PRADHAN VS	BIBHUDANANDA MOHAPATRA VS	// TARASINGI /2 /2020 ()
348	ABLAPL/0000748/2020	STATE OF ODISHA TULU KHATEI VS	BIBHUDA NANDA MOHAPATRA VS	// BUGUDA /303 /2019 ()
349	ABLAPL/0000749/2020	STATE OF ODISHA SOUBHAGYA RANJAN NAYAK @ KANHU VS	AJIT KU. ROUT VS	// BONTH /4 /2020 ()
350	ABLAPL/0000750/2020	STATE OF ODISHA CHITTARANJAN PUHANA VS	CHEETRA RANJAN SATAPATHY VS	// KISSANNAGAR PS /5 /2020 ()
351	ABLAPL/0000751/2020	STATE OF ODISHA TOFAN MALIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// BHADRAK RURAL /30 /2020 () //

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FILING REPORT AS ON :16/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0000752/2020	NALINIKANTA GOCHHAYAT VS STATE OF ODISHA	SHIVANANDA RAY VS	RAGHUNATHPALI /251 /2013 () //
353	ABLAPL/0000753/2020	MAMATA MISTRI VS STATE OF ODISHA	ABHAYA KU. PARIDA VS	MARINE PS AT JAMBO /45 /2018 () //
354	ABLAPL/0000754/2020	DHARAMBIR SINGH VS STATE OF ODISHA	DILLIP MOHANTY VS	EOW,BHUBANESWAR /19 /2015 () //
355	ABLAPL/0000755/2020	SANATAN MAHALIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KHANTAPADA /379 /2019 () //
356	ABLAPL/0000756/2020	MANAS KUMAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	REMUNA /183 /2019 () //
357	ABLAPL/0000757/2020	SURYAMANI SWAIN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	RANPUR /13 /2020 () //
358	ABLAPL/0000758/2020	JADABA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOBINDAPUR /2 /2020 () //
359	ABLAPL/0000759/2020	POONAM CHAND @ POONAM CHAND MALI VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KHANDAGIRI P.S. /343 /2018 () //
360	ABLAPL/0000760/2020	LALBABU @ SABIR KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	LALBAG /259 /2019 () //
361	ABLAPL/0000761/2020	ESHANI PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /87 /2018 () //
362	ABLAPL/0000762/2020	RADHAGOBINDA JANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /406 /2019 () //
363	ABLAPL/0000763/2020	MANORANJAN DAS	SAPAN KUMAR LENKA	KANDARPUR /2 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0000764/2020	MRITUNJAY KUMAR BHARTI @ CHHOTU SINGH	BICHITREA KUMAR NAYAK	BANDOMUNDA /143 /2019
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0000765/2020	SUMIT KUMAR SINGH	PABITRA KUMAR NAYAK	UDITNAGAR /209 /2018
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0000766/2020	NIRANJAN SWAIN @ NIRUA	BICHITRA NARAYANA SATAPATHY	ERASAMA /153 /2019
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0000767/2020	RANJAN BHUYAN	RANJIT KESHARI RAY	MADHUPATNA /176 /2009
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0000768/2020	JITEN BEMAL @ JITENDRA BEMAL	UMAKANTA BARIK	CHANDAHANDI /155 /2019
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0000769/2020	ABHIMANYU MALLIK	AMITAV TRIPATHY	NAYAGARH /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0000770/2020	DHUBA PATEL	HIMANSHU SEKHAR MISHRA	TUSRA /202 /2019
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0000771/2020	MANAS RANJAN BEHERA	AMULYA RATNA PANDA	JODA /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0000772/2020	NIRANJAN JENA @ DHANI JENA	AMULYA RATNA PANDA	JAJPUR TOWN /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0000773/2020	SK.MUSAFIR	AMULYA RATNA PANDA	CHANDIPUR /105 /2019
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0000774/2020	ARJUN KUMAR SWAIN	TARA PRASAD MAHAPATRA	BRAHMAGIRI /143 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0000775/2020	STATE OF ODISHA NANDA KISHOR RANA VS	J.N.PANDA VS	// MURIBAHAL /225 /2019 ()
376	ABLAPL/0000776/2020	STATE OF ODISHA FAZAL RABBANI @ SAYED FAZLE RABBANI VS	SUBRATA PANDA VS	// DHENKANAL TOWN /11 /2020 ()
377	ABLAPL/0000777/2020	STATE OF ODISHA KALANDI SAMAL VS	S.K.NAYAK-2 VS	// BHANDARIPOKHARI /5 /2020 ()
378	WPC(OAC)/0000091/2017	STATE OF ODISHA ARATILATA MALLIK VS	MANOJ KUMAR KHUNTIA VS	// () //
379	WPC(OAC)/0000638/2018	STATE OF ODISHA SARASWATI DEVI VS	M/S.MANOJA KUMAR KHUNTIA VS	// () //
380	WPC(OAC)/0000912/2008	STATE OF ODISHA DEBARAJ SAHOO VS	M/S.SANJIB MOHANTY VS	// () //
381	WPC(OAC)/0001497/2019	STATE OF ODISHA ASHALATA PATI VS	M/S.K.K.SWAIN VS	// () //
382	WPC(OAC)/0001541/2017	STATE OF ODISHA BISWAJIT PARIDA VS	M/S.B.S.TRIPATHY VS	// () //
383	WPC(OAC)/0001932/2014	STATE OF ODISHA SASHI KANTA MAHARANA VS	M/S.K.K.SWAIN VS	// () //
384	WPC(OAC)/0001945/2016	STATE OF ODISHA SAGAR PRASAD NAYAK VS	M/S.MANOJA KUMAR KHUNTIA VS	// () //
385	WPC(OAC)/0002367/2018	D.G.AND I.G.OF POLICE,ORISSA PITAMBAR ROUT VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :16/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WPC(OAC)/0002650/2018	PANKAJINI BHANJA VS STATE OF ODISHA	M/S.MANOJ KUMAR KHUNTIA VS	// 0 //
387	CONTC(CPC)/0000001/2018	SARASWATI DEVI VS CHITHRA ARUMUGAM,I.A.S	M/S.MANOJA KUMAR KHUNTIA VS	// 0 //
388	CONTC(CPC)/0000172/2018	KRUSHNA CHANDRA PARHI VS P.K.MOHAPATRA,COMMNR.CUM-SECY.SME	M/S.DHULIRAM PATTANAYAK VS	// 0 //
389	CONTC(CPC)/0000190/2018	SK.SAMMAT VS P.K.MOHAPATRA, COMMNR.CUM SECY.	M/S.DHULIRAM PATTANAYAK VS	// 0 //
390	RVWPET(RPC)/0000051/2018	STATE OF ODISHA VS SAROJ KUMAR TRIPATHY	M/S.K.K.SWAIN VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :16/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 CRLLP/109/2019	STATE OF ODISHA(VIG.)-MP	STANDING COUNSEL, VIG.
2	1/2020 RVWPET(RPC)/51/2019	STATE OF ODISHA-MP	M/S.K.K.SWAIN
3	2/2020 CRLLP/1/2020	STATE OF ODISHA-MP	DHANANJAYA MUND,(A.G)
4	2/2020 SA/88/1992	GOURI-MP	M/S.N.C.PATI
5	3/2020 RFA/98/2014	AMAR KISHORE PARIDA-MP	M/S.L.MISHRA
6	6/2020 MATA/168/2019	MONALISHA SAHU-MP	M/S.N.C.PATI
7	8/2020 CRLMP/61/2020	GANGARAM SETHI-MP	MANORANJAN ACHARYA
8	9/2020 TRPCRL/99/2019	SANJAY KU.SETHY-MP	M/S.B.K.GHADEI
9	18/2020 RVWPET/23/2020	STATE OF ORISSA-MP	SR.S.C.(S AND ME)
10	19/2020 RVWPET/23/2020	STATE OF ORISSA-MP	SR.S.C.(S AND ME)
11	19/2020 TRP(C)/13/2020	IPSITA ADHIKARI-MP	SAMARENDRA PATTANIK
12	20/2020 RVWPET/24/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
13	24/2020 RPFAM/77/2015	ANTARYAMI SAHU-MP	M/S.S.D.DAS
14	35/2020 BLAPL/8801/2019	BHAGABAN PRASAD-MP	JAGABANDHU SAHU
15	36/2020 BLAPL/11255/2019	SITA NAYAK-MP	AMITAV TRIPATHY
16	38/2020 BLAPL/6500/2019	ANANDA PRADHAN-MP	M/S.ANIRUDHA DAS
17	40/2020 WPC(OAC)/1932/2014	SASHI KANTA MAHARANA-MP	M/S.K.K.SWAIN
18	46/2020 RSA/17/2006	PANDAB NAHAK@NAIK-MP	M/S.ATAL BEHARI MOHANTY
19	49/2020 CRLREV/36/2020	RANJAN JENA-MP	DEEPALI MAHAPATRA
20	50/2020 CRLREV/37/2020	PANKAJ GOCHHAYAT-MP	PRASANTA KUMAR SAHOO
21	50/2020 WA/37/2020	COMMANDANT 52 BTTALION,CRPC-MP	PRAVAT KUMAR PADHI
22	51/2020 CRLREV/705/2019	HEM SAGAR-MP	B.S.DASPARIDA
23	51/2020 WA/37/2020	COMMANDANT 52 BTTALION,CRPC-MP	PRAVAT KUMAR PADHI
24	52/2020 CRLREV/706/2019	HEM SAGAR-MP	B.S. DASPARIDA
25	53/2020 CRLREV/38/2020	AMULYA RANA-MP	ANJAN KU BISWAL
26	53/2020	SAUDAMINI MISHRA-MP	AUROVINDA MOHANTY

27	WA/39/2020 54/2020 CRLREV/38/2020	AMULYA RANA-MP	ANJAN KU BISWAL
28	54/2020 WA/40/2020	MAMATA MAJARI PANDA-MP	RAJA KUMAR PATI
29	55/2020 CRLREV/38/2020	AMULYA RANA-MP	ANJAN KU BISWAL
30	56/2020 CRLREV/864/2019	BABI SAHU@BEHERA-MP	ANIRUDHA DAS
31	57/2020 CRLREV/40/2020	RAMAKANTA MAJHI-MP	B.S.DASPARIDA
32	58/2020 CRLREV/40/2020	RAMAKANTA MAJHI-MP	B.S.DASPARIDA
33	58/2020 MACA/25/2020	NETRAMANI SETHY-MP	PRADEEP KUMAR MISHRA
34	59/2020 CMP/51/2020	RAJENDRA PRASAD MEHER-MP	BIJAYA KUMAR BEHERA 1
35	59/2020 MACA/25/2020	NETRAMANI SETHY-MP	PRADEEP KUMAR MISHRA
36	60/2020 CMP/330/2019	UMA CHARAN PRADHAN-MP	RAGHUNATH DAS MOHAPATRA
37	60/2020 CRLREV/41/2020	SUDARSHAN PANDA-MP	S.K.NAYAK
38	60/2020 MACA/10/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CORPORATION	KASHI KUMAR MOHANTY
39	61/2020 CMP/52/2020	SURENDRA KUMAR SAHU-MP	G.N.MISHRA
40	61/2020 MACA/891/2019	PITABAS GHADEI-MP	ATAL BEHARI MOHANTY
41	62/2020 CMP/53/2020	TANKADHAR CHANDAN-MP	G.N.MISHRA
42	92/2020 CRLMC/145/2020	DIPAK MISHRA@DIPAK KUMAR MISHRA-MP	BALRAM NAYAK
43	93/2020 CRLMC/64/2020	RASMI RANJAN BHOI-MP	KSHIROD K.ROUT
44	94/2020 CRLMC/2508/2019	KASHINATH SAHU-MP	M/S.PRASANTA KUMAR SAHOO
45	95/2020 CRLMC/147/2020	MAHENDRA BARIK-MP	R.ACHARY
46	96/2020 CRLMC/149/2020	JYOSHNARANI NAG-MP	SACHIDANANDA PADHEE
47	97/2020 CRLMC/149/2020	JYOSHNARANI NAG-MP	SACHIDANANDA PADHEE
48	98/2020 CRLMC/150/2020	PREMANANDA SAHU-MP	BIJAYA KUMAR RAGADA
49	99/2020 CRLMC/130/2020	SUNIL KU.MODI-MP	DIPTI RANJAN BHOKTA
50	100/2020 CRLA/652/2019	MATHEWS NAYAK@KALIA-MP	M/S.CHITTA RANJAN SAHU
51	100/2020 CRLMC/155/2020	SANTOSH KUMAR SAHU-MP	NIRANJAN LENKA
52	101/2020 CRLMC/156/2020	NIRAKAR SUTAR-MP	DIPTI RANJAN BHOKTA8
53	102/2020 CRLMC/157/2020	BANGALI NAIK@NAYAK-MP	PARTHA SARTHI DAS
54	103/2020 CRLMC/159/2020	AJAY KUMAR MOHAPATRA-MP	A.PATTANAIK
55	104/2020 CRLMC/2770/2012	AGATAMUDI RAVANA-MP	M/S.SAVITRI RATHO
56	105/2020 CRLA/42/2017	SRIDHARA BEHERA-MP	
57	106/2020 CRLA/537/2019	LAXMIDHAR BISWAL@PAPUNI-MP	M/S.SUSANTA KUMAR ROUT

58	113/2020 ABLAPL/18959/2019	LAXMIDHAR PRADHAN-MP	PRAVAT RANJAN SUTAR
59	688/2020 WP(C)/1662/2020	MANOJ KUMAR GHADEI-MP	M/S.RAMA KRISHNA BISOI
60	689/2020 WP(C)/24716/2019	KSHIRADHAR MAJHI-MP	M/S.SOUMENDRA PATTANAIAK
61	690/2020 WP(C)/24631/2019	SABITA SAHU-MP	M/S.SABYASACHI MISHRA
62	691/2020 WP(C)/1663/2020	MANIBHADRA SENA-MP	M/S.VIVEKANAND JENA
63	692/2020 WP(C)/1667/2020	ARBIND JAISWAL-MP	M/S.BIRAJA PRASANNA DAS
64	693/2020 WP(C)/1668/2020	SWARNA PRAKASH ROURAY-MP	M/S.SANTOSH KUMAR SAMANTRAY
65	694/2020 WP(C)/1669/2020	ALESWAR BEHERA-MP	M/S.BASUDEV MISHRA
66	695/2020 WP(C)/7866/2018	BARIPADA URBAN CO-OPERATIVE BANK LTD.,BARIPADA-MP	M/S.R.BASTIA, MR. JAYANT DAS
67	697/2020 WP(C)/1670/2020	BINOD KUMAR PANI-MP	M/S.BASUDEV MISHRA
68	698/2020 WP(C)/1672/2020	M/S.AADIPOWER TECH PVT.LTD.-MP	M/S.DEBENDRA KUMAR DWIBEDI
69	699/2020 WP(C)/1678/2020	AKSHAYA KUMAR RAY-MP	M/S.R.ACHARY
70	700/2020 WP(C)/1679/2020	MAA MANGALA TRANSPORT-MP	M/S.PRANAB SAMANTRAY
71	701/2020 WP(C)/1681/2020	HARANARAYAN NANDA PRAHARAJ-MP	M/S.SAMIR KUMAR MISHRA
72	702/2020 WP(C)/1568/2020	SOUMITRA BADAJENA-MP	M/S.P.C.NAYAK
73	703/2020 WP(C)/1021/2019	PARTHA RANJAN MOHAPATRA-MP	M/S.MAHENDRA KUMAR SAHOO
74	704/2020 WP(C)/278/2016	RAJENDRANATH DAS-MP	M/S.BIRAJA PRASANNA SATAPATHY
75	705/2020 WP(C)/278/2016	RAJENDRANATH DAS-MP	M/S.BIRAJA PRASANNA SATAPATHY
76	706/2020 WP(C)/27015/2017	BINOD CHANDRA BEHERA-MP	M/S.L.SAMANTRAY
77	707/2020 WP(C)/1695/2020	SOUDAMINI TANTY-MP	M/S. JITENDRA KUMAR BEHERA
78	708/2020 WP(C)/19405/2016	NIRMAL CH.DASH-MP	M/S.SURENDRA NATH PANDA
79	710/2020 WP(C)/1697/2020	MAA MANGALA TRANSPORT-MP	M/S.PRANAB KUMAR SAMANTRAY
80	711/2020 WP(C)/1698/2020	MAA MANGALA TRANSPORT-MP	M/S. PRANAB KUMAR SAMANTRAY
81	713/2020 WP(C)/1701/2020	MAA KONTABAUNSUNI, TRUCK AND TIPPER OWNERS ASSOCIATION-MP	M/S.HILOKANTHA PANDA
82	714/2020 WP(C)/1702/2020	KRIDAY REALTY PVT.LTD.-MP	M/S.CHANDAN KUMAR MOHANTY
83	715/2020 WP(C)/1704/2020	EXECUTIVE ENGINEER(ELECTRICAL)-MP	M/S.S.C.DASH
84	716/2020 WP(C)/1706/2020	HARIBANDHU KARA-MP	M/S.BHABANI SHANKAR DAS
85	718/2020 WP(C)/1707/2020	POONAM PUJHARI-MP	SUPRIYA PATRA
86	719/2020 WP(C)/1708/2020	RAJESH KUMAR MOHANTY-MP	SUPRIYA PATRA
87	720/2020 WP(C)/1710/2020	SANTOSH KUMAR RATH-MP	M/S.NARENDRA PRASAD RATHA
88	721/2020 WP(C)/6838/2017	BASANTA KU.MOHANTY-MP	M/S.MIHIR KU MALLICK
89	722/2020	DR.UPALI APARAJITA-MP	M/S.SAMEER KUMAR DAS

90	WP(C)/1714/2020 723/2020	K.L.INFRABUILD PVT.LTD.,-MP	MANAS CHAND
91	WP(C)/13455/2019 724/2020	SMT.RENUKA SWAIN-MP	M/S.ASHOK KU DAS
92	WP(C)/17052/2006 725/2020	EXECUTIVE ENGINEER(ELECTRICAL)-MP	M/S.S.C.DASH
93	WP(C)/1704/2020 726/2020	GAYADHAR MISHRA-MP	M/S.P.C.CHHINCHANI
94	WP(C)/1722/2020 727/2020	GAYADHAR MISHRA-MP	M/S.P.C.CHHINCHANI
95	WP(C)/1722/2020 728/2020	BASANT KU.SAHOO-MP	M/S.PRABHU PR.BEHERA
96	WP(C)/3927/2017 729/2020	VISMADEVA SAHU-MP	M/S.SAMARENDRA PATTANAIAK
97	WP(C)/1729/2020 730/2020	M/S.AAKASH GANGA PROMOTORS AND DEVELOPERS-MP	M/S. MOHIT AGARWAL
98	WP(C)/1730/2020 731/2020	P.S.KRUSHNA KUMAR-MP	K.K.SWAIN
99	WP(C)/1736/2020 734/2020	KEDARNATH SAHOO-MP	M/S.B.S.TRIPATHY 1
100	WP(C)/11499/2019 735/2020	HEMANT KUMAR NAYAK-MP	M/S.S.R.MOHAPATRA
101	WP(C)/21441/2017 736/2020	SUBHASHREE NAYAK-MP	M/S.B.N.PANDA
102	WP(C)/1775/2020 737/2020	CHUDAMANI DEBTA-MP	M/S.BIGYAN KUMAR SHARMA
103	WP(C)/1795/2020 738/2020	SUDIPTA KUMAR SAHOO-MP	M/S.NIRANJAN LENKA
104	WP(C)/1796/2020 739/2020	KISHORE CH.MISHRA-MP	BHASKAR CHANDRA PANDA
105	WP(C)/4799/2014 740/2020	BINODINI SWAIN-MP	M/S. B.P.SARANGI
106	WP(C)/27250/2019 742/2020	RAMA CHANDRA SWAIN-MP	M/S.H.N.MOHAPATRA
107	WP(C)/2078/2016 743/2020	KHANNAGAR KHAPURIA SILAPANCHAL PUJA COMMITTEE-MP	M/S.PIROD K.ROUT
108	WP(C)/2746/2016 744/2020	BHAGABAT PANDA-MP	SIDHESWAR MOHANTY
109	WP(C)/1804/2020 745/2020	SASMIT BALA DASH-MP	M/S.SUBHASREE MOHANTY
110	WP(C)/17875/2019 746/2020	SUBRAT BARIK-MP	M/S.PRAFULLA KUMAR RATH
111	WP(C)/1812/2020 747/2020	BRISHANK KASHYAP-MP	M/S.PRAFULLA KUMAR RATH
112	WP(C)/1813/2020 748/2020	SUSANTA KUMAR PRADHAN-MP	M/S.PRAFULLA KUMAR RATH
113	WP(C)/1814/2020 749/2020	PINKU PATRA-MP	M/S.PRAFULLA KUMAR RATH
114	WP(C)/1815/2020 750/2020	M/S.SUNAYANA METAL INDUSTRIES LTD.-MP	M/S.ANUPAM DASH
115	WP(C)/1816/2020 751/2020	DILLIP KUMAR ROUT-MP	M/S.PRABHAT KUMAR DAS
116	WP(C)/1817/2020 752/2020	LAXMI NARAYAN MALLICK-MP	M/S. B.B.ROUTRAY
117	WP(C)/1818/2020 754/2020	BABY KUMARI MAHTO-MP	PRAVAKAR BEHERA
118	WP(C)/25083/2019 755/2020	ANJALI PATNAIK-MP	FALGUNI RAJGURU MOHAPATRA
119	WP(C)/1819/2020 756/2020	LAXMI NARAYAN PATNAIK-MP	FALGUNI RAJGURU MOHAPATRA
120	WP(C)/1820/2020 757/2020	JITENDRA BAI-MP	M/S. RAJENDRA KUMAR PRADHAN
	WP(C)/1824/2020		

121	758/2020 WP(C)/10293/2018	M/S.TATA PROJECTS LTD.-MP	M/S.SATYAJIT MOHANTY
122	759/2020 WP(C)/6663/2015	KANDURI CH.MUDULI-MP	M/S.SHASHI B.JENA
123	760/2020 WP(C)/1829/2020	TAPAN KUMAR MISHRA-MP	M/S.GOPAL KRUSHNA MOHANTY
124	761/2020 WP(C)/1830/2020	M/S.SWATIK INGOT PVT.LTD.-MP	M/S.ANUPAM DASH
125	762/2020 WP(C)/29558/2019	BRAMHANANDA NAYAK-MP	M/S.S.K.NAYAK
126	763/2020 WP(C)/1833/2020	M/S TRISHAKTI FISHNETS-MP	B.M.SARANGI
127	764/2020 WP(C)/1835/2020	NABIN MAHANANDA-MP	B.B.ROUTRAY
128	765/2020 WP(C)/1837/2020	BHARAT KUMAR SAHU-MP	M/S.B.B.ROUTRAY
129	767/2020 WP(C)/1838/2020	DUKHI SHYAM SWAIN-MP	DEEPALI MAHAPATRA
130	768/2020 WP(C)/1839/2020	DALI PRADHAN-MP	M/S.BISWABIHARI MOHANTY
131	770/2020 WP(C)/1842/2020	DUKHIRAM BHUYAN-MP	M/S.PRAVASH CH.JENA
132	37/2020 BLAPL/9738/2019	LILA KERKETTA-MP	
133	39/2020 BLAPL/7194/2019	CHILUKURI SATYANARAYAN-MP	
134	59/2020 CRLREV/1014/2017	ASWINI KUMAR SATAPATHY-MP	
135	101/2020 CRLA/195/2019	SIVA SHANKAR DASH@PINTU DASH-MP	RAJENDRA N.ROUT
136	102/2020 CRLA/470/2019	SIBA SANKAR DASH@PINTU-MP	RAJENDRA N.ROUT
137	103/2020 CRLA/670/2019	SIBA SHANKAR DASH @PINTU-MP	RAJENDRA N.ROUT
138	104/2020 CRLA/672/2019	SIBA SHANKAR DASH N@PINTU-MP	RAJENDRA N.ROUT
139	107/2020 CRLA/210/2016	JASABANTA DIGAL-MP	
140	110/2020 ABLAPL/12212/2019	SRIKANTA NAYAK-MP	JAGAJIBAN PRADHAN
141	111/2020 ABLAPL/11359/2019	GOUTAM PRASAD GIRI-MP	
142	112/2020 ABLAPL/2140/2019	RAJIB LOCHAN MOHANTY-MP	JYOTIRMAYA SAHOO
143	114/2020 ABLAPL/10743/2019	SHAIKNAZIMUDDIN @SK. NAZIMUDDIN@SK.NAJU-MP	
144	115/2020 ABLAPL/10815/2019	KRUPASINDHU BEHERA-MP	
145	116/2020 ABLAPL/8628/2019	DILIP SAHU@LALU-MP	
146	117/2020 ABLAPL/14704/2019	KAILASH MOHARANA @ KAILASH MAHARANA-MP	
147	118/2020 ABLAPL/4512/2017	MINATI PATEL-MP	
148	696/2020 WP(C)/25586/2019	MENAKA SINGH-MP	
149	709/2020 WP(C)/15906/2019	JYOSTNAMAYEE NAYAK-MP	
150	712/2020 WP(C)/371/2006	AJIT N. MOHAPATRA-MP	
151	717/2020 WP(C)/25670/2019	BIJILA EKKA-MP	
152	732/2020	GOURI S.TRIPATHY-MP	

153	WP(C)/10437/2011 733/2020	RAVIPATI PRAVAKAR @ R.PRAVAKAR RAO-MP
154	WP(C)/20851/2019 741/2020	SANTILATA PANDA-MP
155	WP(C)/21989/2018 753/2020	MANMATH KU.DAS-MP
156	WP(C)/27935/2019 766/2020	SANGRAM K.MALLICK-MP
157	WP(C)/1826/2008 769/2020	KALINGAPATLA UMA MAHESWARI-MP
	WP(C)/27580/2019	